GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1171 TO BE ANSWERED ON 25.07.2018

DATABASE OF CONTRACT WORKERS

1171. SHRI RAM CHARITRA NISHAD :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways is coming up with a database of contract workers in non-operational areas such as housekeeping, cleaning, consultancy, trailing and other such services;
- (b) if so, the details thereof;
- (c) whether this new database would help to keep an eye out for any violation of labour rights; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d) A comprehensive computerized contract labour management system for creating a database and monitoring attendance shall be put in place by the contractor or by Indian Railways, as decided by the Railways and as per the special conditions of contract. Use of this system shall be mandatory in labour intensive service contracts i.e. housekeeping etc. In other service contracts, a special mention of the applicability of this clause shall be made in the Special Conditions of Contract. Railways have taken up the development of an e-application "Contract Labour Payment Management Portal on Indian Railways" in which labour details like Name, Aadhar Number, Bank details, Wages paid etc., engaged by railway contractors shall be entered into by the contractors. The e-application is likely to assist Railway in ensuring enforcement of labour rights like, minimum wages, payment of wages etc.

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